

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE  
BENCH AT PUNE**

**APPLICATION NO. 137/2017**  
(M/s Frigorifico Allana Private Ltd.)

Uttam s/o Banduji Pawar

Applicant

VS

The Regional Officer  
Maharashtra Industrial Development  
Corporation and others.

Respondents

**ADDITIONAL AFFIDAVIT**  
**ON BEHALF OF THE RESPONDENT NO. 2.**

I, Dr. Pravin Joshi, age 56 yrs. Occ. Service, Regional Officer of the Maharashtra Pollution Control Board Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalhana, behind Dainik Lokpatra Jalna Road, Aurangabad filing this additional affidavit in reply on behalf of answering respondent No. 2 only to oppose the admission of the present application and grant any relief in favor of the applicant while reserving my right to file again additional reply if required in the matter.

1. I say and submit that the answering respondent in the last hearing of the matter i.e. on 11.8.2021 prayed for short accommodation to cause a surprise inspection as to the control of the emission and compliance of other related norms of 3<sup>rd</sup> respondent and also sought to time to file an additional reply with supporting documents. Accordingly, the answering respondent is submitting

**BEFORE ME**

NILKANTH R. PAWADE  
Notary Gov. Of India  
Reg.No. 15488

*(Dr) Joshi*  
*24/9/2022*

herewith compliance report for kind perusal of this Hon. Tribunal as under, the same may kindly be accepted.

- 2) I say and submit that the Board officials made a surprise visit to the industry on 24.8.2021 and check the compliance of consent conditions and reported following observations:
- i) During the visit manufacturing activity was found in operation.
  - ii) Existing consent was issued on 09.03.2021 which was valid up to 31.10.2021 for mfg of Frozen Buffalo Meat; Chilled Meat; Processed Meat; Corned Meat; Frozen Offal; Cooked Offal; Chilled/Frozen Sheep/Goat Meat; Packing material by Slaughtering activity.
  - iii) For Trade effluent generation is 1980.6 CMD for which industry has provided 3 nos of ETP unit consists of primary, secondary and tertiary treatment of capacity  $700+700+1000=2400$  CMD each found in operation at the time of visit.
  - iv) Industry has provided separate energy meter to the ETP and flow meter to the inlet and outlet of ETP.
  - v) For treatment of domestic effluent industry has provided Sewage Treatment Plant (STP) of capacity 75 CMD found in operation at the time of visit.
  - vi) Treated effluent is partially recycled for toilet flushing, lairage washing and partly used for gardening/irrigation purpose within premises approx. on 74 acres land.
  - vii) Industry has provided stack attached to the 4 nos of boilers by using fuel as HSD, Coal, Agro waste and Rumens content with MDC followed by bag filter as an APC system.

**BEFORE ME**

  
NILKANTH R. PAWADE  
Notary Govt. Of India  
Reg.No. 15488

  
Anil Joshi  
24/9/2021

- viii) Industry has switched over fuel FO to Diesel/Tallow as per fuel policy on 5.2.2020 and directions issued by Board dated 1.2.2021.
- ix) Industry has provided 3 nos of rendering plant with biofilter as an APC system.
- x) Industry has provided online digital display Board for HW at factory main gate.
- xi) The hazardous waste generated is used/spent oil (5.1) is disposed through authorized recycler and last disposal noticed on 1.6.2021.
- xii) Industry has submitted online Environment Statement (Form-V) on 13.8.2020 and Annual Return of Hazardous Waste (Form-IV) on 28.06.2021.
- xiii) Bank Guarantee Rs. 10 Lakhs submitted as per existing consent conditions toward operation and maintenance of pollution control devices and compliance of consent conditions which is valid up to 28.02.2022.
- xiv) Industry has developed adequate green belt in and around industry premises.
- xv) During visit no discharge of treated/untreated effluent observed outside industry premises.
- xvi) During visit JVS samples of ETP and STP outlet was collected and stack monitoring was carried out in presence of representative.
- xvii) The collected samples were submitted to Regional Laboratory, Aurangabad for further analysis. And as per analysis results JVS and stack was found within prescribed limits of consented standards.

BEFORE ME

NILKANTH R. PAVADE  
Notary Public of India  
Reg.No. 1548S

(Signature)  
24/9/2024

Hereto annexed and marked copy of Visit Report in Annexure 'A'; Copy of Analysis Reports in Annexure 'B'.

3. I say and submit that considering the facts stated hereinabove and provisions of the National Green Tribunal Act 2010 the present application is not maintainable under section 13 and 15 (b) and (c) r/w sec. 18(1) & (2) of the National Green Tribunal Act 2010 and hence the application may kindly be dismissed with costs.

Solemnly affirmed on this <sup>th</sup> 24 day of Sept. 2021 at Aurangabad.

For & on behalf respondent No. 2  
Maharashtra Pollution Control Board

  
Regional Officer, Aurangabad

24/9/2021



Advocate

**BEFORE ME**

  
NILKANTH R. PAWADE  
Notary Govt. Of India  
Reg.No. 15488

**VERIFICATION**

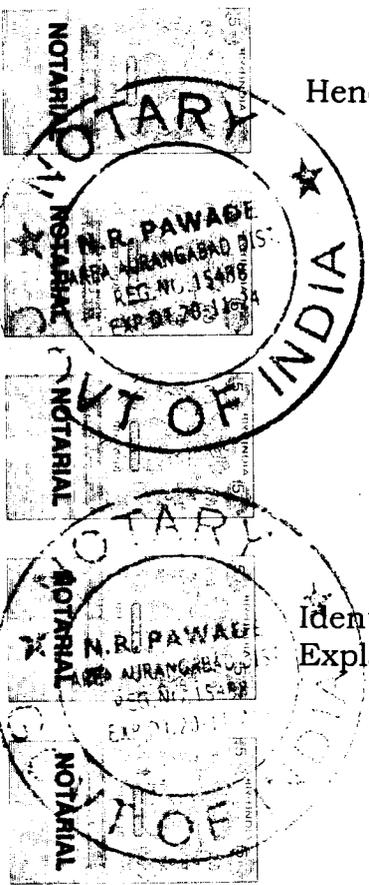
I Dr. Pravin Joshi age 56 yrs. Occ. Service Regional officer at the Maharashtra Pollution Control Board at Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalhana behind Dainik Lokpatra Jalna Road, Aurangabad on behalf of respondent No. 2 do hereby state on solemn affirmation that what is stated in this additional affidavit in reply from Para No 1 to 3 are true and correct to the best of my knowledge and record available in my office.

Hence verified on <sup>24</sup> day of Sept. 2021 at Aurangabad.

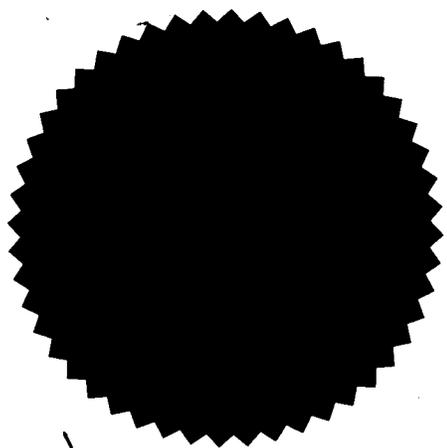
Respondent No. 2  
(Dr. Pravin Joshi)

*(Signature)*  
Regional Officer,  
Maharashtra Pollution Control Board,  
Aurangabad.

29/9/2021



Identified and Explained by



**AFFIDAVIT**

Solemnly affirmed Before me  
By shri/Smt. : Pravin Joshi  
Age.. 56 yrs Service.....  
R/O..... Ahad ..  
Tq..... Ahad .. Dist. Ahad ..  
Who Identified By Achy. Vilas. Jadhav  
Whom he/she is Personally Known

**BEFORE ME**

*(Signature)*  
NILKANTH RAMESH PAWADE  
B.S., LL.B.  
Advocate & Notary Govt. Of India  
Area- AURANGABAD DIST  
Mob.No. 8275513614  
Reg.no. 15486

NOTED REGISTERED  
AT SR.NO. 3310 / 2021  
THIS DOCUMENT CONTAINS  
05 PAGES

## MAHARASHTRA POLLUTION CONTROL BOARD

Ph. No. 2473462 /0240 Fax No. 2473461 /0240 E-mail:- <a href="mailto:sroaurangabad1@mpcb.gov.in">sroaurangabad1@mpcb.gov.in</a> Website - <a href="http://www.mpcb.gov.in">www.mpcb.gov.in</a>		<b>Address:-</b> Sub Regional Office, Aurangabad-1 Paryavaran Bhavan, A-4/1, MIDC Area Chikalthana, Aurangabad
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### Visit Report

Date: 24/8/2021

1. Name of Industry: M/s. Frigorifico Allana Pvt. Ltd.,  
 Aat no. 74 to 83, 86 to 88, Levai village,  
 Paithan Road, Aurangabad.
2. Type of Industry: Red/LSI (Slaughter House).
3. Consent Status: Valid up to 31.10.2021, applied for renewal.
4. Products details:
- |                                    |                      |
|------------------------------------|----------------------|
| i) Frozen buffalo, chilled meat,   | - 14280 MT/M         |
| Processed meat,                    | Actual - 2958.5 MT/M |
| ii) chilled/Frozen sheep/hort meat | - 500 MT/M           |
|                                    | Actual - 69.4 MT/M   |
5. Observations:
- |                        |                     |
|------------------------|---------------------|
| iii) packing material  | - 936 MT/M          |
|                        | Actual - 386 MT/M   |
| iv) Meat cum bone meat | - 2250 MT/M         |
|                        | Actual - 599.6 MT/M |

- surprise visit to the industry for checking compliance of consent conditions,
- during visit mfg activity is found in operation under consented capacity.
- Existing consent is issued on dt. 3/3/2021 which is valid up to 31.10.2021, for mfg. of above product by slaughtering activity.
- Industry has provided 3 nos of STP units consists of primary, secondary & tertiary treatment of capacity 700 + 700 + 1000 CMD each i.e; total 2400 CMD, found in operation at the time of visit.
- For the treatment of domestic effluent provided STP unit (sewage treatment plant) of capacity 75 CMD, found in operation at the time of visit.

working and partly used for gardening/irrigation purpose within premises approximate on 74 acres.

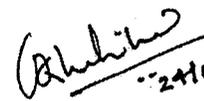
- provided flow meter to the eff inlet & outlet and found in operation at the time of visit, reading recorded at the time of visit is 68324 M3 and 08191 M3 respectively.
- Also provided separate energy meter to the eff and reading recorded as 220.37; 157.36 & 232.70 respectively.
- Total 4 nos of boilers provided of capacity 8TPH; 5TPH; 12TPH; & 1TPH respectively by using fuel as HJD, coal and agro waste, with smoke attached with MDC followed by bag filter as an APC system.
- Industry has switched over the fuel FO to Diesel/Tallor as per fuel policy on 5.2.2020 and directions dt. 1/2/2021.
- Industry has provided 3 nos of rendering plant with biotiles as an APC system.
- Industry has provided online digital display board for HW at factory main gate.
- The hazardous waste generated i.e. used oil/spent oil (S.O) is disposed through authorized recycler & 1st disposal noticed on 1.6.2021 i.e. 2.64 MT.
- submitted G.S. of H.S. to labys towards O&M which is valid up to 28.2.2022 as per existing consent conditions.
- submitted online form - I on 28/6/2021 & form 2 on 13/8/2020.
- During visit no discharge<sup>observed</sup> of treated/untreated effluent in to adjacent nalla.
- During visit JWS of eff/otp outlet is collected in presence of industry representative.

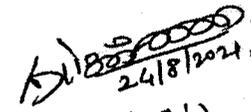
  
(M.K. Mohiuddin)  
Sr. Manager

  
(D.K. Mehta)  
General Manager



  
(Ravindra Prashant)  
FO

  
(G. D. Khasikar)  
FO

  
(R. S. Awti)  
FO

**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone : 0240-2473462 Fax : 2473461 Email :soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		<b>Regional Laboratory</b> Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalthana MIDC Aurangabad 431 210
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Report Outward No.: MPCB/RL-Aurangabad/JVS/21-22/09/7  
 Date: 15/09/2021 05:53 PM

**Analysis Report-Water (JVS)**

Sample Details	
Field Sample ID :	BR-0004664
Laboratory Sample Code :	MPCB/RL-Aurangabad/JVS/21-22/342
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	24/08/2021 11:05 AM
Date of Sample Receipt to Laboratory :	24/08/2021 06:16 PM
Analysis Start Date :	26/08/2021 04:40 PM
Analysis End Date :	15/09/2021 05:59 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Biochemical Oxygen Demand (BOD)	10	mg/l	
2	Chemical Oxygen Demand (COD)	36	mg/l	
3	Oil & Grease	BDL	mg/l	
4	pH	8.42		
5	Suspended Solids ( SS )	34	mg/l	
6	Chloride	84.47	mg/l	
7	Sulphate	114.08	mg/l	
8	Total Dissolved Solids(TDS)	1260	mg/l	

Location- ETP Outlet

Frigorifico Allana Pvt Ltd,  
 Grewai, Paithan road,  
 Tal. Paithan, Dist. Aurangabad.

# MPCB/RL-Aurangabad/JVS/21-22/343 (JVS)

## MAHARASHTRA POLLUTION CONTROL BOARD

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Repot Outward No.: MPCB/RL-Aurangabad/JVS/21-22/09/3

Date: 15/09/2021 12:30 PM

### Analysis Report-Water (JVS)

Sample Details	
Field Sample ID :	BR-0004665
Laboratory Sample Code :	MPCB/RL-Aurangabad/JVS/21-22/343
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	24/08/2021 11:10 AM
Date of Sample Receipt to Laboratory :	24/08/2021 06:18 PM
Analysis Start Date :	26/08/2021 04:40 PM
Analysis End Date :	-

Sr.No	Parameter	Result	Unit	Method of analysis
1	Biochemical Oxygen Demand (BOD)	11	mg/l	
2	Chemical Oxygen Demand (COD)	36	mg/l	
3	Suspended Solids ( SS )	30	mg/l	

(STP outlet)

Report Type: final

M/s. Frigathico Allena Pvt. Ltd.  
 Kat No. 74 to 83, 86 to 88,  
 Leorai village, Aurangabad.

## MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email : soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		<b>Regional Laboratory</b> Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalthana MIDC Aurangabad 431 210
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Report Outward No.: MPCB/RL-Aurangabad/Source Emission/21-22/09/1  
 Date: 16/09/2021 06:07 PM

### Analysis Report-Air (Source Emission)

Sample Details	
Field Sample ID :	BR-0004666
Laboratory Sample Code :	MPCB/RL-Aurangabad/STK/21-22/31
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	24/08/2021 10:40 AM
Date of Sample Receipt to Laboratory :	16/09/2021 04:07 PM
Analysis Start Date :	16/09/2021 05:47 PM
Analysis End Date :	16/09/2021 06:13 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	SO <sub>2</sub>	9.6	mg/m <sup>3</sup>	
2	Total Particulate Matter	96.19	mg/Nm <sup>3</sup>	

Report Type: final

Report generated on: 16/09/2021 06:07 PM

Complied & Approved by: Vishwajeet Thakur

Reviewed on Date: 16/09/2021 06:07 PM

Reviewed by:  
 Vishwajeet Thakur (Lab. I/c.)  
 Sr.Scientific Officer/Sc. Officer  
 Aurangabad Lab, MPCB

Location - Stack

Frignifico Allana Pvt. Ltd.,  
 Gevrai, Paithan road. Tal. Paithan,  
 Dist. Aurangabad.